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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1337/1991

New Delhi, this 11th day of July, 1995

Hon'ble Shri A.V.Haridasan, Vice-Chamain(J)  
Hon'ble Shri R.K. Aahooja, Member(A)

Shri Mahesh Chand  
387, Sector 8, RK Puram  
New Delhi-110 022 .. Applicant

Shri Ashish Kalia, Advocate

Versus

Union of India, through

1. Lt. Governor of Delhi, Delhi  
2. Chief Engineer, Flood Control  
PWD (Delhi Admn.), Delhi  
3. The Executive Engineer  
Flood Control Dn. No.III,  
Shanti Van, Delhi .. Respondents

ORDER(oral)

Hon'ble Shri A.V. Haridasan  
The applicant, who was engaged as casual labour on daily wages with effect from 11.6.86 to 18.5.88, has filed this application praying that the respondents may be directed to re-engage him as casual labour on muster roll and to count his service rendered as casual labour for the purpose of regularisation. It is alleged that the applicant was disengaged on 18.5.88 and thereafter not given work.

2. The respondents in their reply contend that the applicant was engaged as casual labour for a specific work and was disengaged after completion of the work, and therefore he has no right for claiming re-engagement. The learned counsel for the applicant Shri Ashish Kalia appeared for the applicant. None appeared for the respondents. Therefore we proceed with

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the case based on the submission of the learned counsel for the applicant. He submitted that the applicant will be satisfied if the respondents are directed to re-engage the applicant as and when work is available, in preference to freshers and persons with lesser length of service than the applicant.

3. The application is, therefore, disposed of with the direction to the respondents to re-engage the applicant, as and when work is available, as daily wager on casual basis in preference to freshers and persons with lesser length of service than the applicant. However, for the purpose of the applicant's engagement, no casual labour presently engaged shall be disengaged. There shall be no order as to costs.

*R.K. Ahuja*  
(R.K. Ahuja)  
Member(A)  
11.7.1995

*A. V. Haridasan*  
(A.V. Haridasan)  
Vice-Chairman(J)  
11.7.1995

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